

COURT - I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 162 OF 2016 & IA NO. 570 OF 2016

AND

APPEAL NO. 46 OF 2017

Dated: 26th October, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of :

**Amravati Power Transmission Co. Ltd. ...Appellant(s)
Vs.
Maharashtra Electricity Regulatory Commission ...Respondent(s)**

Counsel for the Appellant(s) : Mr. Rajiv Yadav
Mr. Anurag Sharma

Counsel for the Respondent(s) : Mr. Buddy Ranganadhan for R-1

APPEAL NO. 46 OF 2017

**Amravati Power Transmission Co. Ltd. ...Appellant(s)
Vs.
Maharashtra Electricity Regulatory Commission ...Respondent(s)**

Counsel for the Appellant(s) : Mr. Alok Shankar

Counsel for the Respondent(s) : Mr. Buddy Ranganadhan for R-1

ORDER

As agreed by learned counsel for the parties, list these matters for hearing on **15.01.2018.**

**(I. J. Kapoor)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**